MOTION ON ADDRESS BY THE PRESIDENT—contd.

Mr. Speaker: The House will now resume further discussion on the Motion on Address by the President. Out of the 12 hours allotted for this discussion, excluding the time to be taken by Government to reply to the debate, 10 hours and 54 minutes have already been availed of and 1 hour and 6 minutes now remain. This means that the discussion will be over by Two o'clock.

I will call upon the Prime Minister to reply to the debate at 3.30 P.M. after which the amendments and the Motion will be put to vote of the House. We have before us 1 hour and 5 minutes.

12·54 hrs.

[MR. DEPUTY-SPEAKER *in the Chair*]

Shri Barman (Cooch Behar—Reserved—Sch. Castes): Sir, I rise to support the Motion of thanks to the President's Address. I shall mention in this regard the first matter that has been mentioned in the President's Address.

From the very inception of the Second Five Year Plan, many misgivings had been given and taken as regards the successful completion of this Plan because it was an ambitious Plan according to many experts. In the Address of the President last year, he mentioned that fact. He mentioned that the country is undergoing much stress and strain so far as foreign exchange as well as internal finances are concerned. He expressed the hope that, nevertheless, the President's Government is not dropping any of the items that have been included in the Second Plan, but is trying its utmost so that the core of the Plan may not suffer in any way. It is a great pleasure and hope for the country to find in the President's Address that the President's Government has succeeded during the course of the year and the President has expressed the hope that the Plan will not suffer in any vital respect.

The whole country's future depends upon the successful completion of our Plan. Government has fulfilled the first Plan; not only fulfilled, but it has done more than was promised. Though it was an ambitious plan, no doubt, at the beginning, it is a matter of great satisfaction to the country that within two years, the corner is being turned and the prospects are brightening. When we are talking of the many ills in this country, we are conscious how the country is undergoing a great strain. Nevertheless, any under-developed country, when it is on its march towards development, must suffer this stress and strain.

We know that so far as our low-paid employees in the public sector and the Government are concerned, they are undergoing great difficulties because of the rise in the price of food-grains and consumer goods, etc. There are notices of strikes and demonstrations. I do not, for one moment, deny the causes of such demonstrations and dissatisfaction. But, the President has reminded us that we must be prepared for sacrifices if we want the future of our country to be bright at no distant date.

In addition to that, I like to mention that while we fully sympathise with the low-paid workers and employees both in the private and public sectors and in the Government, we should not be oblivious of the fact that even after the 10th year of attainment of our freedom, we could not do very much to the lowest rung of our social ladder, I mean the agriculturists in the rural areas who are producing the food. What is their condition? Have we been able to improve their conditions? I can say without fear of any contradiction that there are millions of these sons of Independent India who have not even one square meal a day.

13 hrs.

They put their trust in us and hope that with the help and with the sup-

port of the leaders of this country the Government will do their utmost to uplift their condition. Let us while we give publicity to our own grievances, side by side remember that there are millions in this country who are in a much worse condition than the low-paid employees. I can assure the President's Government that these dumb millions will put up with their suffering until the day they know that everyone in this land is undergoing sacrifices to a more or less extent. But once they become convinced that oblivious of their miserable condition, the other sections of the body politic are trying to have their full pound of flesh, they won't remain silent and they would not remain submissive. That will be injuring the cause of the whole country.

So I fully support the President's appeal to the nation that each one of us should be prepared to do some sacrifice, so that the whole country may rise I would nevertheless ask the President's Government to consider that though each and everyone should be asked to make sacrifices in this regard, they should pay their utmost and foremost consideration to doing something for the lowest grade of our public services They are the most hard hit because of inflation in the country. Without sacrificing our main Plan, the core of the Plan and the main projects that we require for speedy uplift and development of the country should we do our utmost to ameliorate their condition, as far as possible.

The greatest success of the President's Government is the tiding over of the foreign exchange resource crisis. The sky has brightened up. The President has hinted that many countries have come forward to help India in the fulfilment of the Second Five Year Plan by loans and by arrangement for deferred payment basis. Along with the President we also express gratitude to them. Unless we get such help it would be difficult for this country to fulfil the projects. Along with that I would like to mention that the foreign policy of this Government is at the bottom of this success. Much of this success is due to our Finance Ministry and to the hon. the Finance Minister who had worked hard for this. But at the bottom of this it is the foreign policy of this country that lies at the foundation of the success. We want to be friends with all in this world, because we know that by conflict no country gains in the long run. If there be any major war, not only the economy of all the countries will be disturbed. Whichever bloc may win in the long run or in the short run, in effect both the blocs will suffer equally and the civilisation and the advancement of science, culture, etc., will receive a serious set-back.

Nevertheless we a new nation, a nation that is the second biggest in the world in terms of population, but the poorest in the world, earnestly desire that peace should be maintained in the whole world and for the maintenance of peace our Prime Minister has joined with leaders of other countries in signing the Panch Sheel and we are sincere about it. Though a few years back both the blocs were suspicious of India, it cannot be denied by anybody now that the Government of India have succeeded in bringing convincing belief in the minds of both the blocs that we are sincere in our professions and we want the Panch Sheel to succeed. I think the President's Government have succeeded in these two matters in an unexpected way and we hope that we shall go on succeeding in all our Plans and projects in the years to come.

Shri Brajeshwar Prasad (Gaya): The President in his Address has mentioned about the impending 'Summit' meeting. He has spoken rather approvingly of it. Up till now I am under the impression that this meeting will be confined to the leaders of Russia and America. I think that such a meeting should not

[Shri Brajeshwar Prasad]

be held now. There are certain problems which can be solved by unilateral action by America. A 'Summit' meeting of the leaders of Russia and America is not likely to solve those problems with which we are intimately concerned. I am referring, Sir, to the problems of Formosa, Okinawa and West Irian.

Does anybody believe that as a result of the 'Summit' meeting between the leaders of Russia and America, Formosa is going to be handed over to China, or the Dutch will withdraw from West Irian or Okinawa will be handed back to Japan? The problems with which we are directly concerned in the Middle-East are the problems of Tunisia and Algeria. Unless the French forces withdraw from Tunisia, and unless Algeria is liberated from French control, there can never be peace and tranquillity in West Asia. A solution of the problems of West Asia and South-East Asia are dependent upon the sweet will of the United States of America. Therefore, Sir, I think that the 'Summit' meeting should be held only after these problems have been solved by the unilateral action of America.

A Political settlement between Russia and America may complicate a solution of these problems. The situation in South East Asia may be frozen. It is dangerous for the leaders of Russia and America to come together at this particular moment. The forces of political integration are in full swing in the white camp. The United States has integrated the whole of the new world and Western Europe into one political unit Russia has integrated Eastern Europe. The pen-ultimate stage of political integration has been achieved in the white camp; only the final step has to be taken. A summit meeting will lead to a political settlement; a political settlement will lead to the integration of the white races into one political unit. Therefore, it is in our interests to oppose a summit meeting unless India and China are invited to that conference.

If Russia is integrated with Africa and Asia, a democratic world State will come into being but if Russia is integrated with America, the hegemony of the white races will be established over the dark and the coloured races of Africa and Asia. The danger that confronts the black and the coloured races is not the danger of the establishment of either Russian or American hegemony, but the danger of the establishment of the hegemony of the white races over the black and the coloured races of Africa and Asia. If Russia is integrated with America, the integration of Africa and Asia into one political unit will be prevented for all time to come; without a chunk of the white world being torn off from its parent body and implanted on the shoulders of Asia and Africa, these regions can never be integrated into one political unit.

Integration postulates scientific knowledge, political power and economic resources which we lack. If Russia is integrated with America, Asia and Africa will not be allowed to be industrialised to the full height of their being. The political integration of Russia with Africa and Asia is the condition precedent to the industrialisation of Asia and Africa. It is only with the help of the Heartland that Asia and Africa can be industrialised.

The economic resources of the West have been exhausted, but Siberia is a vast reservoir of untapped mineral wealth If Russia is integrated with America, the dark and the coloured races will be reduced to the status of hewers of wood and drawers of water. Insurrection, rebellion, revolution and satyagraha are pre-atomic weapons which cannot be used against the white races, if they are integrated into one political unit. Russia is more important to all the black and the coloured races than any other country in the world. The menace of the integration of the white races into political unit can be averted only by the total, final and unconditional integration of Russia with America and Asia.

The mind and face of Communism will be changed beyond recognition if Russia is integrated with Africa and Asia. Something worse than Communism and totalitarianism will engulf us if Russia is integrated with America.

Russia must be dragged into the heart of the Afro-Asian land mass and bound hand and foot and held tightly so that she may not escape from our clutches and run towards America. Russia has a dual mind. She has a split personality. She is schizophrenic. Russia has been subjected, since time immemorial, to pulls from two contrary directions, Asia and Europe. We should make our pull stronger than that of Europe. A policy of non-alignment facilitates the political integration of Russia with America. A federal union with Russia will break her bonds with the West.

What is there in common between India and America save and except the attraction that we have for the American dollar? There is much in common between India and Russia. The Russians are partly Tarters and Mongols, partly Slavs, partly Christians and partly Pagans, partly Byzantine and partly Western. What is Communism but the political counterpart of Buddhism, which is an offshoot of Hinduism? Hinduism is not a religion like other religions of the world. It is an attitude of the mind and a way of life. God does not form an essential part of Hinduism.

There is much in common between India and Russia. I plead once again for the establishment of a federal union between India, China and Russia. I plead that an offer of a federal union should be made to China and Russia.

श्री अर्जुन सिंह भदौरिया (इटावा) : उपाध्यक्ष महोदय, राष्ट्रपति के अभिभाषण को अगर सरकार के ग्रामोफोन का रिकार्ड या तवा कहा जाये तो कोई अतिश्योक्ति नहीं होगी। जिस भाषण में जनता की भावनाओं और आकांक्षाओं का प्रदर्शन न हो, जिस भाषण में मानव जीवन की समस्याओ की धारा न बहे, जिस भाषण में जनता की समस्याओं का हल, जिन्दगी की जरूरियात की प्राप्ति न हो, इस प्रकार के भाषण को दरिद्र देश के प्रतिनिधि कभी स्वीकार नहीं कर सकते और न इस प्रकार का भाषण कभी भी बधाई का पात्र हो सकता है।

श्रीमन् मानव जीवन की चार प्रमुख समस्यायें हैं। उन चार समस्याओ में से एक को भी हल करने की कोशिश या उस दिशा में कदम उठाने की नही की गयी है। वे हमारी समस्यायें हैं, खाद्य, वस्त्र, आवास और शिक्षा। रोटी, कपडा, मकान, और सब से अन्त में शिक्षा आती है। इन चारो समस्याओं में से एक को भी अगर हल करने की कोशिश की गयी होती तब भी बधाई के लिए सोचा जा सकता था।

सर्व प्रथम हम खाद्य को लें। आज सारे मुल्क मे सर्वत्र खाद्य संकट उत्पन्न हो रहा है। आज सारा देश भूख की ज्वाला मे धू धू करके जल रहा है और हमारे उत्तर प्रदेश के पूर्वी जिले तो आज अकाल के गाल में बैठे हुए हैं। उत्तर प्रदेश मे अगर हम पूर्व की ओर बढे तो बिहार, पश्चिमी बगाल और उडीसा मे भी यही हालत है। आज उन इलाकों मे ऐसे बहुत से लोग हैं जो पत्ती खा करके और आम की गुठली खा खा करके अपनी जिन्दगी व्यतीत कर रहे हैं। जब मुल्क मे ऐसी हालत है, भुखमरी की इतनी भयानक समस्या है, इस भयानक समस्या को सुलझाने की तरफ राष्ट्रपति के भाषण मे कोई जिक्र नही है और न सरकार का उस समस्या को हल करने का ऐसा कोई सुझाव है। मैं चाहता हूं कि सरकार इस तरफ कदम उठाये और सीमा निर्धारित की जाये, यह तै किया जाये कि कितने दिनों के अन्दर इस खाद्य

[श्री अर्जुन सिंह भदौरिया]

संकट को हल किया जायेगा । हमें अफसोस इस बात का है कि हमारे महा महिम राष्ट्रपति महोदय खुद बनारस में गये, पूर्वी जिलों की स्थिति से उनको परिचय कराया गया, लेकिन उन लोगों के प्रति, उन परिवारों या परिवारों के सदस्यों के प्रति जिनकी अन्न के अभाव में मृत्युयें हुई, उन मरने वाले लोगों के प्रति एक भी हमदर्दी का शब्द उस भाषण में नहीं कहा गया है ।

हां द्वितीय पंचवर्षीय योजना की सफलता के लिए एक बात की तरफ ध्यान दिलाया गया है । योजना आखिर है किस के लिए ? योजना की सफलता की क्या कसौटी होनी चाहिए इस पर गौर करना है । अगर जनता की समृद्धि बढ़ती है तो योजना सफल कही जा सकती है लेकिन आज तो शासक पार्टी की सफलता ही जनता की सफलता, समृद्धि और पंचवर्षीय योजना की सफलता समझी जा रही है । जिस देश मे जनता भूख से तड़प तड़प कर मर रही हो, जिस देश मे करोडो लोग फुटपाथ पर जीवन बिताते हों, क्या वहा यह कहा जा सकता है कि पचवर्षीय योजना सफल हो रही है ? आज इस सरकार की दृष्टि मे मानव मूल्यों का कोई स्थान नही है । श्रीमन् मैं आपके द्वारा भारतीय गणतन्त्र के प्रधान मंत्री और उनकी सरकार से यह दरियाफ्त करना चाहता हू कि अन्न उत्पादन के लिए उन्होंने क्या कदम उठाये है ? और क्या नये कदम उठाने जा रहे है ? मेरा और सोशलिस्ट पार्टी का यह ख्याल है कि जब तक हम इस मुल्क के अन्दर जो खेती है उसकी सिंचाई की ठीक से व्यवस्था नहीं करेंगे तब तक गल्ले की पैदावार बढ़ ही नहीं सकती । २९ करोड एकड़ जमीन में से सिर्फ देश में ६ करोड़ एकड़ जमीन की सिंचाई का इन्तिजाम है, २३ करोड़ एकड़ जमीन की अभी तक सिंचाई की व्यवस्था नहीं की गयी है । अलबत्ता बड़े बड़े डैम और बांध बनाये जा रहे है लेकिन उन बांधों के बन जाने के बावजूद भी हमारी जो प्रमुख समस्या है अन्न उत्पादन की, वह पूरी नहीं हो सकती । अगर सरकार ने छोटे छोटे बांध, तालाब और कुंवें खोदकर अन्न की उत्पादन बढ़ाने की तरफ सोचा होता तो अलबत्ता गल्ले की पैदावार बढ़ी होती और अगर अब तक यह काम नहीं किया गया है तो मैं सरकार से यह कहूंगा कि, सरकार को यह सुझाव दूंगा कि उन इलाकों में जहां बिजली का इन्तिजाम नहीं है, जहा बांध नहीं है, वहां पर गांव के लोगों को थोडी बहुत इमदाद दे कर कुवें खुदवायें तो ज्यादा बेहतर हो । वैसे तो कम्युनिटी प्रोजेक्ट पर देश का करोड़ों रुपया बहाया जा रहा है लेकिन उसका अधिक भाग तनख्वाहो पर, मोटर जीपों पर, खर्च हो रहा है । अगर तरकारी भी खरीदी जाती है तो दो तीन रुपये का पेट्रोल जला दिया जाता है । जो धन इस तरह कम्युनिटी प्रोजेक्ट्स पर खर्च किया जा रहा है अगर उसको गांव के लोगों को सीधी इमदाद के तौर पर दिया जाता तो मै समझता हूं कि अब तक द्वितीय पचवर्षीय योजना म काफी सफलता मिली होती । मेरा तो सुझाव है कि अन्न उत्पादन के लिए कुवे खोदे जायें । हमारे मुल्क में ८१ करोड़ एकड़ जमीन है । उसमे कुछ ऐसी भी जमीन है जिसको तोड़ा जा सकता है । अगले दो चार वर्षों मे अगर आप भूमि सेना का निर्माण कर के दस बारह करोड़ एकड़ जमीन भी तोड सकें तो जो हम एक अरब, सवा अरब रुपये विदेशों से अन्न मंगाने पर खर्च करते हैं उससे हमको मुक्ति मिलेगी, हमको अन्न के लिए दूसरों मुल्कों के सामने हाथ नहीं फैलाना पड़ेगा । हम अपने आप में स्वावलम्बी होंगे । लेकिन इस के पहले कुछ रुपया विदेशों में खर्च करने के बजाय भूमि सेना पर खर्च किया जाये । जिस तरह से बाहरी हमले की हिफाजत के

लिए फौज रहती है, जिस तरह देश के अन्दर सुरक्षा के लिए पुलिस रहती है उसी तरह से गवर्नमेंट लेविल पर अन्न उत्पादन के लिए हम लैंड आर्मी का निर्माण करें, उनको अच्छी तनख्वाह दें, उनको खाने पीने के लिए दें और उनके हाथ में फावड़ा और कुदाल दें तो यह बहुत मुमकिन है कि अगले दो चार वर्षों के अन्दर हम अपनी समस्या को बहुत कुछ हल करने में समर्थ हो सकते है ।

भ्रष्टाचार, यह शब्द कुछ आजकल शासनतत्र का परिचालक कहा जा सकता है । सही स्थिति यह है कि भारत का कोई प्रान्त, शासन व्यवस्था का कोई भाग, केन्द्रीय तथा प्रान्तीय कोई विभाग भ्रष्टाचार से रहित तो किसी भी दशा में नही है । अपवाद की बात दूसरी है । भ्रष्टाचार शब्द स्वय में एक व्यापक अर्थ रखता है और इसका जितना व्यापक अर्थ है उतना ही व्यापक इसका उपयोग भी हो रहा है । इसकी व्यापकता का यदि अभाव है तो केवल राष्ट्रपति के अभिभाषण मे ।

भ्रष्टाचार कुछ तो नोटिस मे आता है । आज हमारे माननीय मत्री श्री टी० टी० के० ने अपना चलता हुआ एक आखिरी भाषण दिया । कल भी एक पजाब के माननीय सदस्य ने यह बताया था कि ऐसे मुल्क के अन्दर बहुत से गोलमाल है जिनकी तरफ सरकार का ध्यान नही जाता है । उन्होने डालमिया साहब के कुछ हिस्सो के सम्बन्ध मे सदन का ध्यान आकर्षित किया था । मै आप के मारफत सरकार को यह बताना चाहता हू कि जीप स्कैंडल की बाबत आज देश में हर पढ़े लिखे आदमी के दिमाग में बात है ।

*   *   *   *   *

मैं ने एक सवाल १८ नवम्बर, ५७ को किया । मैं सरकार से यह जानकारी हासिल करना चाहता था, या सरकार को इस बात से अवगत कराना चाहता था कि जो वाइकाउट एअरक्राफ्ट इगलैंड से दस खरीदे जा रहे हैं जिनका मूल्य लगभग चार पांच करोड़ है, एक एयर क्रेश हुआ । लेकिन उसका कोई जवाब नही । मै सदन और सरकार का ध्यान इस बात की ओर आकर्षित करना चाहता था कि अगर १४ मार्च को मैनचेस्टर में उतरैते समय वाईकाउट को जो एक्सीडेंट हुआ, उस की वजह कोई खराबी थी और सरकार की तरफ से जो दस हवाई जहाज फौजी काम के लिए खरीदे जा रहे हैं, वे उसी किस्म के हैं, तो सरकार को उन्हे खरीदने से पहले —, आर्डर देने से पहले—जाच पड़ताल करनी चाहिए । इस प्रश्न का कोई जवाब नही दिया गया ।

इसी तरह से ६ दिसम्बर, १९५७ को मैंने यह सवाल पूछा —

Whether Government is aware of the fatal air accident that occurred on 5th December, 1957, at the Civil Aviation Training Centre, Allahabad

इसका भी कोई उत्तर नही दिया गया । Is it not a matter of regret for the Government? इस तरह के प्रश्न सरकार को गलत रास्ते से हटाने के लिए या य कहिए कि उसके दिमाग मे जो बात नही आ सकती है, वह डालने की कोशिश करने के लिए किए जाते है, लेकिन उन का कोई उत्तर नही दिया जाता है । मैं समझता हू कि यह कोई व्यक्तिगत या किसी सदस्य का प्रश्न नही है, बल्कि यह तो सारे सदन का प्रश्न है ।

उपाध्यक्ष महोदय : माननीय सदस्य का समय खत्म हो चुका है, अब वह अपना भाषण खत्म कर दें । दस मिनट से ज्यादा मिलना कठिन है ।

श्री अर्जुन सिंह भदौरिया : मैं सिर्फ़ एक मिनट और लेकर केवल कामनवैल्थ के सिलसिले में कुछ अर्ज करना चाहता हूं ।

***Expunged, as ordered by the Chair.

उपाध्यक्ष महोदय : यह लम्बा सवाल है, उस को बजट डिबेट के लिए रहने दीजिए।

श्री अर्जुन सिंह भदौरिया : तो मैं काश्मीर के प्रश्न पर कुछ कह कर समाप्त करता हूं।

उपाध्यक्ष महोदय : अब माननीय सदस्य खत्म कर दें।

Shri Shobha Ram (Alwar): In view of the short time at my disposal, I would like to confine myself to the policy of land reforms in our country. The question of food production is correlated and connected closely with the policy of land reforms, and the spokesmen of the Government of India and the State Governments have laid emhpasis on raising the agricultural production. But that is not possible unless we create a congenial and healthy atmosphere for the tenants. Unless the tenant feels secure about the continuation of his cultivation, he will not be in a position to pay more heed to the emphasis on cultivation and the call to grow more.

The aspects of our land problems are four-fold, *viz.*, abolition of intermediaries, security of tenure, regulation of rents and ceilings on agricultural holdings. With regard to the abolition of intermediaries, we are glad to note that steps have been taken to abolish intermediaries except in a few blocks in a few States. The second point with regard to the security of tenure is a very vital one, and I would like to deal with this point in somewhat greater detail. Excepting in Delhi and U.P., no complete and full security of tenure has been granted to the tenants. In Rajasthan, Punjab Bombay, Hyderabad and one more State, only partial security has been granted to the tenants. The owner of the land has been authorised to resume the land on the ground of personal cultivation in case certain minimum land is left with the tenant. This is a good sign. But there are certain States like Assam, Orissa, Kutch and one more—I forget the name—in which there is no security of tenure. The landowner has been authorised to take any land in the name of personal cultivation from the tenant in case the tenant has anything to part with.

There are four or five States still in the country where there is no security for the tenant. The tenant can be ejected at an hour's notice, whether he has got any other holding to fall back upon or not. That is the most vital question which is agitating the mind of the masses today.

We had given a pledge to the masses of the country that land would belong to the tiller of the soil. Even at the time of the last two general elections, the Congress Party had said that the land would belong to the tiller of the soil. But I am rather amazed to find that even after the lapse of ten years since independence, fifty per cent. of the States in our country have no security of tenure for the tenant This is a problem which should be given attention. If we are not in a position to provide our landless labour and small holders land to cultivate it will not be possible to raise agricultural production.

Now, I come to another most important point, about regulation of rent. This is a problem which has not been given any attention by State Governments so far. In Bombay and Rajasthan, the tenant is liable to pay 1/6th of the gross produce. But what is 1|6th of the gross produce? It is a matter to be seen today. 1|6th of the gross produce is equal to 6 to 7 times the land revenue. I am at a loss to understand how the intermediary or the landholder or the tenant, in case he has sub-let it to a sub-tenant, who pays a little amount of land revenue can extract from the tiller of the soil 6 to 7 times the land-revenue for nothing. This is a phenomenon which has to be seen and judged in the present context of our historical development and the pace at which we are progressing today.

Now, there are certain States where 1/3rd of the gross produce is taken.

Shri M. C. Jain (Kaithal): In 90 per cent. of cases, half the gross produce is taken.

Shri Shobha Ram: In Bihar, it is 7/20th. In Madras, in Tanjore, and in the Malabar district, even 60 per cent. is taken. In one State it is near about 50 per cent. This is a very vital question which we must solve. 80 per cent. of gross produce is taken by the tenant in chief, where he has sub-let it to a sub-tenant. It is a matter which cannot be forgiven by the masses. For the last ten years, our cultivators have been looking towards Government to see whether they are going to enact legislation for them with regard to the amelioration of their condition, redeeming the pledge that we want to establish a socialist pattern. If this sort of exploitation is permitted to continue, I do not know whether any such society can be established, when the tenant or the tiller of the soil is asked to part with 40 or 60 per cent. of the gross produce.

For the last five or six years, I have been hearing that there should be a ceiling on land as envisaged in the Second Five Year Plan. There are two types of ceilings: ceilings for future acquisition and ceilings on existing agricultural holdings. As regards the first, I have nothing to say. Most of the State Governments have taken steps and measures to limit it to a certain minimum standard of holding according to which in future nobody can be allowed more than that holding. But as regards existing holdings, the operation of the ceiling and the definition of ceiling is quite different.

Five categories of farms have been exempt from the operation of ceiling. I am not at present moment trying to enumerate the first four classes, but I will certainly draw the attention of the House to the fifth which is vitally important and which has been exempted from the operation of ceiling. This relates to those which are efficiently managed farms, which consist of compact blocks on which heavy investment or permanent structural improvement have been made, whose break-up is likely to lead to a fall in production. I am not going into detail regarding what are the heavy investments or permanent structural improvements, but I will certainly draw the attention of the House to the clause 'whose break-up is likely to lead to a fall in production'. This is an anomalous, pitiable and lamentable feature.

Suppose a ceiling of 200 or 100 acres is fixed. If it is split into 4 parts, if 50 acres are given to one owner, he will produce less comparatively! This is a wrong analogy. I say that in the present context of our country's agricultural economy, when more people want land and when 40 per cent. of the landless labour or those persons who have got lesser holdings are unemployed or half-employed, they have got to find out land, and any person who can just pay more attention intensively and put more manures etc. will certainly be able to raise the production on these small holdings. Therefore, to say that splitting up will lead to a fall in production is not correct. Therefore, I will draw the attention of the Government to the category which has appeared in the exemption and request that it should be deleted. It is a clause which has been inserted by those people who do not understand about agriculture. It is a clause which is rather a misleading one. I am sure that small holdings will certainly lead to greater production, though the cost of production may be a different thing. I quite agree that the cost of production might increase in case of a break-up. But the total production is not going to come down; it will certainly increase. Therefore, I say this clause should be deleted, and I will appeal to Government that the question of land reform should be given priority

[Shri Shobha Ram]

in future and it should be decided once for all so that the people of this country might feel that they are the owners of the land and they enjoy the fruits of their toil and prosperity.

With these words I support the motion of thanks.

ज्ञानी गु० सि० मुसाफिर (ग्रमृतसर) : डिप्टी स्पीकर साहब, राष्ट्रपति जी ने दोनो हाउसो के सामने जो भाषण दिया है, मैं उसका समर्थन करने के लिये खड़ा हुआ हूं । मैं उन मेम्बरान से इत्तिफाक नही करता, जो कि बडी बेबाकी से यह कह देते है कि इस भाषण मे कुछ नही है । राष्ट्रपति ने तो अपने भाषण मे कुछ इशारे देने है और कुछ महदूद से अलफाज़ कहने है । ज्यादा तफसील या डीटेल में वे नही जा सकते । मगर हमारे देश की जो बुनियादी बाते है, जिनकी वजह से देश में खुशहाली हो सकती है उनकी तरफ उन्होंने खास तवज्जह दिलाई है । मसलन उन्होंने इस ख्याल का इजहार किया है कि देश मे ज्यादा अनाज पैदा करने के लिये ऐसे ज़राय अख्तियार किये जायेंगे, जिनसे अनाज की पैदाइश बढे । इसके बाद उन्होंने इडस्ट्री के जरूरी सवाल के मुताल्लिक भी कहा है । किसी देश की इक्तसादी हालत को ठीक करने के लिये ये दो ही चीजें हैं और इनकी तरफ राष्ट्रपति जी ने ध्यान दिया है । इसके मुताल्लिक मै कुछ ज्यादा बात नही कहना चाहता हू । जनाब डिप्टी स्पीकर साहब, आपकी वसातत से मै सिर्फ इतनी ही बात कहना चाहता हूं कि ज्यादा अनाज पैदा करना और अपने देश की इडस्ट्री को तरक्की देना ज्यादातर इस बात पर निर्भर है कि जो कार्यकर्ता हैं—जो काम करने वाले हैं—उन की हौसला-अफजाई की जाय । जो मजदूर और किसान इस सिलसिले में काम करते हैं, उनकी तरफ़ ज्यादा तवज्जह दी जाय । मैंने दूसरे मुल्कों में देखा है कि वहां इस बात का बड़ा ही ध्यान रखा जाता है ।

इस दफा गोहाटी कांग्रेस के सेशन से वापस आते हुये जब मैंने सिन्दरी का कारखाना देखा, तो मुझे बडी खुशी हुई । उसमें जो और काम हो रहा है, सो तो हो ही रहा है, मगर वहा का हास्पिटल देख कर मुझे बडी खुशी हुई कि इतनी खूबसूरती के साथ उसका काम चलाया जाता है । मौजूदा ज़माने मे मुख्तलिफ बीमारियो के सिलसिले मे जो जो इस्ट्रूमेंट्स इस्तेमाल किये जाते है, वे उस हास्पिटल मे मौजूद हैं । उस कारखाने मे काम करने वाले आठ दस हजार लोगो के इलाज के लिये वहा निहायत ही अच्छा इन्तजाम है । सफाई के लिहाज से और हर एक लिहाज से उसका मैयार बहुत ऊंचा है । मुझे यह देख कर खुशी हुई कि हमारा यह हास्पिटल वाकई दूसरे मुल्को का मुकाबला कर सकता है । गवर्नमेंट की तरफ से और भी जो बडे बडे काम चलाये जाते हैं, अगर वहा भी इस तरह की सुविधाये दी जायें, तो वहा काम करने वालो की बडी हौसला-अफजाई होगी और हमारी प्राडक्शन भी बढेगी ।

इसके बाद, जनाब डिप्टी स्पीकर साहब, आपकी वसातत से मैं एक बुनियादी मसले की तरफ़ इस हाउस की तवज्जह दिलाना चाहता हू और वह है लैंगवेज का मसला । राष्ट्रपति जी ने दो चार शब्द इसके सम्बन्ध मे कहे हैं और उन्होंने यह उम्मीद जाहिर की है कि आफिशियल लैग्वेज कमीशन की रिपोर्ट पर विचार करने के लिये जो पार्लियामेंट की एक कमेटी बनी हुई है, वह जरूर किसी अच्छे नतीजे पर पहुचेगी । मैं भी उस कमेटी का एक मेम्बर हूं । मेरा भी यह ख्याल है कि वह कमेटी किसी अच्छे नतीजे पर पहुंचेगी । मगर इस सिलसिले में एक बात मैं जरूर

कहना चाहता हूं । शुरू से ही—जब आजादी मिलने के बाद हमारे देश की कांस्टीच्युएन्ट असेम्बली बनाई गई, तो इस बात को महसूस किया गया कि हमारे देश में जो कुछ भी खराबियां हुई, वे कम्यूनल लड़ाई-झगड़ों की वजह से ही हुई । आजादी की लड़ाई में भी अगर हमें ज्यादा मुसीबत उठानी पड़ी, तो उसकी भी वजह यह थी कि हमारे देश वासियों में पूरी हिन्दुस्तानियत नहीं थी, बल्कि कम्यूनलिज्म का ख्याल कभी न कभी उन पर गालिब आ जाता था । इस सिलसिले में मुझे एक शायर का एक बड़ा खूबसूरत शेर याद आता है —

अगर कश्ती हो तूफां में तो काम आती हैं तदबीरें,
मगर कश्ती में तूफां हो तो मिट जाती हैं तकदीरें।

यानी अगर हमारे आपस में ही झगड़े हों, तो इसमें जरूर तकलीफ होती है, इसमें मुसीबत होती है और हमारी जो दुख की दास्तान है, वह हमेशा लम्बी हो जाती है । बुनियादी तौर पर यह सोचा गया कि हमारी सैकुलर स्टेट में जब तक मुश्तर्का इन्तखाबात रायज नहीं किये जाते और इस उसूल का खात्मा नहीं कर दिया जाता कि हिन्दू हिन्दू को वोट दे, सिख सिख को वोट दे और मुसलमान मुसलमान को वोट दे, उस वक्त तक हमारे देश की यकजहती नहीं बन सकती और हमारा देश एक नहीं हो सकता । इसलिये पहले कम्यूनलिज्म के इस जहर को विधान से काटा गया । लेकिन इसके बाद भी जो लोग कम्यूनल नुक्ता-ए-ख्याल से और कम्यूनल दृष्टिकोण से सोचने वाले थे, उन्होंने कोई न कोई रास्ता लड़ाई और झगड़े का फिर पैदा कर लिया । सूबों की नई हदबन्दी को एक ऐसी कम्यूनल शक्ल दे दी गई, जिससे उन लोगों के हाथ में इलैक्शन लड़ने के लिये और किसी न किसी तरह से अपनी लीडरशिप कायम करने के लिये कोई मसाला आ जाय ।

हाउस के एक माननीय मेम्बर ने पंजाब की रैफरेंस देते हुये कहा है कि वहां प्रैजिडेंट्स रूल कर देना चाहिये । उन्होंने वहां कुछ बहनों की बेइज्जती का भी चर्चा किया । डिप्टी स्पीकर साहब, आप की वसातत से मैं साफ़ तौर पर यह बात कह देता हूं कि मुझे किसी बात में पकड़ नहीं है । मगर एक बात साफ़ है कि पंजाब की जो गवर्नमेंट इस वक्त है, वह उसी बात को इम्प्लीमेंट करने की कोशिश कर रही है, जो कि इस हाउस के मेम्बरान ने यहां बैठ कर पास की है । आज रिजनल फार्मूले को चलाने के लिये या लेंगुएज के मुताल्लिक जो फैसले पालियामेंट में हुये हैं, या यहां जो फैसले हाई लेवल पर गवर्नमेंट आफ इंडिया ने किये हैं, उनको अमली जामा पहनाने की जब कोशिश की जाती है तो फिर हमारे सामने वही कम्युनल झगड़ा कम्युनल फिज़ा, बनाने की कोशिश की जाती है । मुझे अफसोस है कुछ वाकयात पर जो कि पंजाब में घटित हुये हैं । फिरोजपुर में जो वाकया हुआ है, उसका मुझे बहुत अफसोस है । ठीक इसी तरह से और भी शायद कोई वाकयात हुये हों । लेकिन हमें देखना चाहिये कि ये वाकयात क्यों हुये हैं । इनके रोनमा होने के क्या कारण हैं ? उनकी ज़रूरत क्यों पड़ गई ? यदि हम इसकी जांच करेंगे तो इसी नतीजे पर पहुंचेंगे कि यह जो लेंगुएज का सीधा सादा मसला है, इसको पेचीदा बनाने की कोशिश की जा रही है । मैं एक जुबादान हूं । मुझे लिटरेचर में बहुत दिलचस्पी है । जब से यह सवाल कांस्टिचुएंट असेम्बली में आया था और इस पालियामेंट में आया है कि हमारी राष्ट्र-भाषा क्या हो तो हम पूरे तौर पर अपनी यही राय देते रहे हैं और इसमें मददगार भी साबित हुये हैं कि हमारे देश की राष्ट्र भाषा हिन्दी हो । मैं उन लोगों से इत्तिफाक नहीं करता जो आज भी इस तरह से सोचते हैं कि हिन्दी के सिवाय हमारी और कोई राष्ट्र भाषा हो सकती है फिर चाहे यह अंग्रेजी हो या कोई और भाषा हो । यह एक गुलामी की निशानी है और इसको मैं गुलामाना ज़हनियत मानता हूं । हमको यह सोचना चाहिये

[ज्ञानी गु० सिं० मुसाफिर]

कि जो छोटे छोटे मुल्क है और जिनकी आबादी ३५-३५ लाख ही है वे भी कभी यह नहीं चाहते कि उनके मुल्क की जबान के सिवाय कोई दूसरी भाषा राष्ट्र भाषा सरकारी तौर पर मानी जाये । इसके बावजूद भी अगर पंजाब में कुछ लोग यह कहें कि हिन्दी हिन्दुओ की जबान है, तो मै पूछता हू कि क्या वे हिन्दी की खिदमत कर रहे हैं या हिन्दी का विरोध कर रहे है ? उनके इस तरह से गलत बयानी करने से साउथ मे जो रिएक्शन हुआ है और जिस ढग से हुआ है वह आपके सामने है । मै इस हाउस को एक बात बता देना चाहता हू कि साउथ में भी बेशक अच्छे अच्छे काबिल लोग है लेकिन उस कनवैनशन ने ही जिसमे यह फैसला किया गया था कि हमारे देश की सरकारी जबान अंग्रेजी होनी चाहिये, एक बुनियादी बात की तरफ ध्यान दिलाया है कि चाहे जबान का सवाल हो या कोई और सवाल हो, य सब पीछे हैं और देश की यकजहती, देश की एकता, देश की यूनिटी का जो सवाल है, यह सब से पहला है और यूनिटी कायम रहनी चाहिये । यूनिटी के सवाल पर कोई दो राय नही है । मैं भी समझता हू कि देश की यूनिटी का जो सवाल है वह अफजल सवाल है, सब से पहला सवाल है ।

आज लैंगुएज की बिना पर जो कम्युनल झगडे पंजाब मे लोग खडे करते है और जबान को धर्म के साथ मिलाते है और कहते है कि यह हमारी धार्मिक जबान है, तो उन लोगो का क्या बनेगा जो हिन्दू नही है, मगर हिन्दी है हिन्दुस्तानी है । उन लोगो को ये लोग बाहर निकाल देते है और खुद यह मान लेते हैं कि उनकी जबान हिन्दी नही है । ऐसी सूरत में वे लोग जो हिन्दू नही है, वे कहां चले जाये । यह भी सोचने की बात है कि मद्रास में, साउथ में, जो लोग हिन्दी की मुखालिफत करते है, वे कौन हैं, क्या वे हिन्दू नही है ? अगर यह कहा जावे कि वे हिन्दू नही हैं, तो यह सरासर गलत होगा ।

मै मानता हूं कि पंजाब में कुछ बातें होती रही हैं । लेकिन उन में से कुछ तो वायलेंट तरीके से हुई है । जहा पर नान-वायलेंट तरीके से काम हुआ है, वहा कोई झगडा नहीं हुआ । नान-वायलंट तरीके पर जलूस निकले, लेकिन झगडा नही हुआ । हमारे अकाली भाइयो ने भी जहा नान-वायलेंट तरीके से कुछ काम किये है, वहा कभी झगडा नही हुआ । जहा जहा वायलेंट तरीके से काम हुआ है वहा झगडा पैदा हुआ है । इन लोगो ने झगडा खुद पैदा किया और बदनाम सरकार को तथा पुलिस को किया । मै नही कहता कि पुलिस की हर एक बात सही होती है, ठीक होती है । मगर आज कोई यहा यह बात कहे कि औरतो की वहा बेइज्जती हुई है, जो उसको सोच समझ कर ही ऐसी बात कहनी चाहिये । मै हर एक औरत को अपनी बच्ची या अपनी बहन समझता हू चा। वह किसी भी मजहब से सम्बन्ध रखती हो, किसी भी जबान को वह बोलती हो, किसी भी देश की हो । मगर जहां हमारी बच्चियो को, जहा हमारी बहनो को इस किस्म की ट्रेनिंग दी जाये कि वे एबयूज करे, गन्दे नारे लगायें, तो यह हमारे और आपके लिये सोचने की बात हो जाती है । मैं सच कहता हूं कि नारे नहीं गालियां दी गई हैं । गाली को दोहराना भी एक गाली है, इसलिये मैं गाली को यहां दोहराना नही चाहता । मगर पंजाब गवर्नमेंट को, या पजाब के चीफ़ मिनिस्टर को या पंडित जवाहरलाल नेहरू को जब गालियां नारों में दी जाती है, और अमन को कायम रखने के लिये कोई यत्न किया जाता है, तो उसे यह कहा जाये कि यह तो बड़ा जुल्म हो गया, पंजाब में जुल्म हो गया, तो उस सूरत में यह बात सोचने और विचार करने की ही

जाती है। औरतों को जुलूस में आगे करना, नारों में गालियों का प्रयोग करवाना, मैं समझता हूं कि एक बुजदिली है। ऐसे काम नहीं होने चाहियें। इस सब के नताइज भी अगर बुरे निकलते हों, तो यह और भी सोचने की बात हो जाती है।

मेरे भाई कम्युनल नुक्तेख़याल से सोचते है। उनको हमेशा देश के दृष्टिकोण को सामने रखना चाहिये, देश की एकता को सामने रखना चाहिये और किसी एक जात से, किसी एक व्यक्ति से कोई अगर उनको बैर है तो उस बैर का असर हमारे देश पर नही होना चाहिये। एक शेर सुना कर मै अपनी बात खत्म करता हूं :—

क्यो बर्के मुजतरब को है सारे चमन से लाग।
हर एक शाख पर तो मेरा आशयां नही ॥

Mr. Deputy-Speaker: I wish to accommodate both Shri Nath Pai and Seth Achal Singh. But there are only five minutes I can snatch five minutes from the other business so that they may each have five minutes. Would they be satisfied?

Shri Nath Pai (Rajapur): Mr. Deputy-Speaker, Sir, a few days ago, I had to attend a funeral in Bombay. The police had given charge of a body which was lying in a morgue for seven days It was in the end identified to be the body of an Indian who had the courage to go to Goa, fight and in the process be wounded. He had succumbed to his injuries received in that struggle in Goa.

What happened to that individual is very symptomatic of what is happening to Goa. It is also very significant in the light of the policy of the present Government towards Goa. A patriot had died as a victim to Portuguese tyranny in trying to uphold the honour of the country and in trying to eradicate the last blot of slavery on the face of mother India What had happened to him? His dead body was unclaimed, unidentified and uncremated for more than seven days. It is not one isolated incident. There are many such who go like that to Goa to do their duty to their country and this is the fate they meet with. There are more than 350 now in the prisons of Goa. There is the harrowing experience of Sudha Joshi who is bravely suffering in an isolated cell in the Goan prisons. What do we get from the Government? Platitudes. We are told that Goa is part of India and this Government will never rest content till it is integrated with the rest of India.

Only yesterday, the Defence Minister has come out with another such speech full of platitudes that Goa will have to be ultimately integrated with India. One gets sick of this verbosity of these speeches when one realises what is happening to large number of Indians living close to the border. We know that this Government having eschewed the use of force in the solution of this problem cannot resort to a military solution of this problem. Militarily we know that the 11/5th Maratha regiment stationed at Belgaum can solve the problem in less than two hours. But perhaps rightly, we do not resort to that solution. It will create in its wake more problems than solve them.

What is the policy of this Government? I think we have realised fully the impotency of the policy of the Government of India towards a solution of this problem of Goa. At least we would be grateful if we are not subjected to this kind of platitudes day after day. There is reason if we cannot liberate the Indians in Goa. Then put an end to the agony of the Indians on this side of the border. This is an issue which I have tried again and again to raise in this House.

Last month, I had to visit a little village on the Belgaum, Goa border. I went to the hospital after having heard some reports of the exploits of

[Shri Nath Pai]

the almighty Indian police. An Indian villager was going with a sum of Rs. 200 to another village to buy a bullock cart. He was arrested and beaten in a most savage manner I have got the records from the hospital which I visited from the Government doctor there. What was his crime? He was going with currency on the Indian border—not across the border—to another village On this the almighty police seized him and beat him. What is the charge? You might have crossed the border with the currency.

14 hrs.

An individual was assaulted because he was carrying two lbs.—not gold; they will never catch those who go with gold—but of coffee. Because his bullock cart was seen going in the direction of the border and the nearest contact point with the border was 30 miles from where this man was arrested. This has appeared in the local Congress Press. The case is now pending in the court, and I would not go into further details except the preliminaries. This is the kind of harassment to which the border citizens are subjected. I would like to know from the Government who is benefiting from that, and are they aware of the anti-Indian feeling they are creating and the restrictions they are putting? Having realised the futility of the policy of this so called economic restrictions —they do not like the word 'sanctions' —why do not they have the courage to do away with it? It is the independent citizen on this side of the border who is hit. Sir, my brief case is full of lettres from the people. They cannot move. And, the tragedy of it is that the restrictions now are not those which operate from the Portuguese Government but from the Foreign Ministry of India.

We have been again and again pleading. We realise your difficulties in the major solution. Why don't you try to give the false sense of prestige? Be honest. These things have not worked. At least put an end to the suffering of the people on the border. We want, still, at this late stage to plead with the Prime Minister that just as the people are showing appreciation of the difficulties of the Government in regard to the liberation of Goa, the Government will have to come down from this high pinnacle of prestige on which they sit. We live on the borders and we know the suffering of the people there. We see it every day. I wonder if anybody in the Foreign Ministry has ever bothered or condescended to go and have a look in what wretched conditions the entire people on the border live. This, Sir, will be my plea.

Now I would like to turn my attention to one thing. I am very conscious of that hand turning very fast, but as soon as the bell goes I will not try to embrass you.

Mr. Deputy-Speaker: Such is usually the case, the hands do go fast.

Shri Nath Pai: I have been trying too, Sir. Sir, I should like to welcome the statement made by the Home Minister yesterday regarding Kashmir in the other House. We are happy to know that the citizens of Kashmir will be having all the privileges and all rights which it is the privilege of everyone who has the good luck to be born in India. We, therefore, welcome that the Accountant General of India will also be the Accountant General for Kashmir.

But there is one thing. While this extension of the civil liberties which it is the privilege of every Indian must be extended to Kashmir, it must be made clear to everybody, including the great Mr. Abdullah, that while we shall stand solidly behind him when he is exercising his right of free expression, if he wants to enjoy this right of free expression he must realise the duty of not doing anything that is treasonable towards this country. Whereas we and our party stand by the right of every Kashmiri to say any legitimate criticism of the

Government in Kashmir or in New Delhi, no one will be allowed by indulging in this kind or that kind of threat or raking up that dead monster of communalism to administer threats to India's sovereignty. We hope that the Government having done the right step with regard to extension of civil liberties will see that nobody, whatever his past records, will try to raise himself above the Constitution of this country.

Having made this brief reference, I shall now turn to something. Everybody knows that recently there was an election in England, a by-election which is called "Rochdale". The world Press is full of comments on it. What is the significance? The Government there has lost the by-election in one constituency, and what is the lesson the political commentators and the most conscious of the section of the British public expect the Government to draw? It is that the Government should close the administration and force the electorate In one single by-election the Government is defeated, and the people of Britain expect the Government to resign to go to the electorate and seek a fresh mandate. Sir, on one very vital issue this Government has been repeatedly defeated in Bombay. And, what is the lesson they want to draw? They want to turn their back on the lessons. There was an election recently. During the past six months there have been three elections. In all the three elections the Government have suffered defeat after defeat. Somebody said that the British Government have suffered defeat after defeat in the war and won debate after debate in the House because they have a majority. They were defeated in the Nagpada by-election, they were defeated in the Gorakh Deb by-election and now, Sir, is Jalna. All the political commentators in the country are trying to draw the attention of the Treasury to the significance. How long will you be sitting tight and denying justice to the people of Maharashtra and Gujerat? It is no use saying this Parliament passed it. It is precisely because this Parliament passed that we are pleading in this House. It is part of the sovereignty of Parliament that no law is such that this Parliament cannot change.

Sir, if they are honest about it, if they want to do real homage and not lipsympathy to the tenets of democracy in this country, they will draw the only lesson that can be drawn, that bilingual, whatever the props— and you have an extremely competent man to run that administration—will not stand. Sir, when a house is about to fall a wise master will not wait for the house to fall and bury many precious things in its debris; the best thing is to pull down the house. The 'bilingual' won't be sustained whosoever blessed it. The best thing is, therefore, to gracefully pull it down, bow down to the will of the people and give to the people of Bombay and the people of Maharashtra what they legitimately demand, and what they demand is that the like other Indian citizens be treated as full and equal brothers.

Sir though you have not rung the bell, you have been eyeing me. There were many more things on which I wanted to speak.

Mr. Deputy-Speaker: We will listen to the hon. Member some other time.

सेठ अचल सिंह (आगरा) : उपाध्यक्ष महोदय, राष्ट्रपति के अभिभाषण पर जो इस सदन में धन्यवाद का प्रस्ताव पेश किया गया है मैं उसका समर्थन करने के हेतु खड़ा हुआ हूं ।

हमारे राष्ट्रपति ने जो भाषण दिया है उसमें हमारी जो द्वितीय पंच वर्षीय योजना है, उस पर काफी प्रकाश डाला है । उस दिशा में जो देश ने प्रगति की है वह भी हमारे सामने है । लेकिन एक खास बात जो मैं सदन के सामने रखना चाहता हूं वह यह है कि स्वराज्य मिलने के बाद जो हमारा चरित्र रहा है जब तक वह चरित्र और मौरेल हमारा ऊंचा नहीं होगा उस वक्त तक हम देश की पूरी उन्नति नहीं कर सकेंगे । आजकल हम देखते हैं कि बहुत सी माल प्रैक्टिसेज और करप्ट प्रैक्टिसेज

[सेठ अचल सिंह]

जनता में और आफिशियल्स में चलती है जिसकी कि वजह से हमारा जो प्लान है वह पूरा नही हो पाता है । जब तक हमारे राष्ट्र और हमारी जनता का नैतिक स्तर ऊंचा नहीं होगा उस वक्त हम कोई खास उन्नति नहीं कर सकेंगे । इसलिए मैं चाहूंगा कि हमारे राष्ट्र, हमारी जनता और सरकारो को चाहिए कि वे अपने आचरण से और विचारो से यह साबित करें कि देश की जो मांग है उस को वे पूरा करेंगे ।

हमारे देश में जो २ योजनाए हुई हैं वे काफी महत्वपूर्ण है और उनसे काफी देश को फायदा पहुचा है । अभी हाल में मुझे कच्छ की खाडी में जो काडला का पोर्ट बना है उसे देखने का अवसर मिला । यह बडे हर्ष का विषय है कि कराची का बन्दरगाह जो कि पाकिस्तान में चला गया है, उस कमी की पूर्ति करने के वास्ते यह काडला पोर्ट बनाया गया है । वह बन्दरगाह बहुत ही अच्छे तरीके से बनाया गया है । खाडी मे कोई जगह नही थी लेकिन उन्होने वहा पर ८०, ८० फुट के आयरन और सीमेंट के पिलर्स जमीन मे गाड कर ८० फुट समुद्र तट मे ऊंचा एक प्लेटफार्म बनाया है और उसमे चार बड बडे जहाज सामान उतार व चढा सकते है । इस योजना में करीब साढे ७ करोड रुपया लगा है और उससे राजस्थान, पजाब और पश्चिमी उत्तर प्रदेश को काफी राहत मिलेगी और उससे काफी माल आ जा सकेगा ।

इसके अतिरिक्त हमारे देश मे जो तीन लोहे के कारखाने बनाये गये है जिनके कि बनने के बाद हमारे देश की आर्थिक अवस्था बहुत सुधरेगी और जो आज करोडो रुपया बाहर जाता है वह बाहर नही जायेगा ।

इसी प्रकार जो हमारी डैम्स् बनाने की योजनाएं चल रही हैं उनसे हमारे देश की लाखों एकड जमीन की सिंचाई हो सकेगी और हम देश में अधिक खाद्य का उत्पादन कर सकेंगे और देश की खाद्य समस्या को हल कर सकेंगे ।

14.09 hrs.

[SHRI PATTABHI RAMAN *in the Chair*]

इस प्रकार हम आने वाले पांच वर्षों में अपने देश की हालत बहुत कुछ सुधार सकेंगे । आज हम लाखो और करोडो रुपये नाज की कीमत के रूप में बाहर भेजते हैं उसे जब हमारी यह डैमो की योजना कामयाब हो जायगी, बाहर भेजने की जरूरत नही पडेगी ।

मै यह कहूंगा कि पिछले ५, ७ वर्षों में जो हमारी कांग्रेस सरकार ने काम किये है वे वाकई बहुत हैरतअंगेज और सतोषजनक है ।

जहा तक हमारे प्रधान मंत्री महोदय द्वारा इस देश की वैदेशिक नीति का चलाने का सम्बन्ध है, वह इतनी योग्यता और अच्छी प्रकार से चलाई गई है कि हमारी वैदेशिक नीति ने ससार भर का ध्यान भारतवर्ष की ओर आकृष्ट किया है और उस की विदेशो मे बहुत सराहना हुई है और देखने मे यह आया है कि वे लोग भी जो कि पहले इसके खिलाफ थे और इसके विरुद्ध बोलते थे, वे भी आज कह रहे है कि भारतवर्ष की पालिसी बहुत ठीक है और समस्त राष्ट्रो को उसका अनुकरण करना चाहिए और उसका पालन करके आज विश्व मे जो एक कोल्ड वार चल रही है, वह बंद हो जायगी । मैं अधिक और न कह करके जो धन्यवाद का प्रस्ताव आया है उसका समर्थन करता हू ।

Mr. Chairman: The Prime Minister will reply to the debate on the President's Address at 3-30 P.M.